

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. IA 3100/2024 in C.P. (IB)/4302(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

NAME OF THE PARTIES:- **Fanendra H Munot**
IN THE MATTER OF
Dena Bank
V/s
Max Flex & Imaging Systems Ltd.

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3100 of 2024:- Counsel, Kunal Chheda appeared for the Applicant/Liquidator through VC. This Application is filed by the Liquidator for extension for the period of six month in the Liquidation process. List this matter on **18.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)